

Insolvency Professional: A. Pitchai  
 Name of the corporate debtor: Orient Fossan Foods LLP  
 Date of commencement of CIRP: 20/12/21  
 IBSI Registration No. IBSI/PA-001/2021-22/P-02527/2021-2022/14040  
 List of creditors (other than financial creditors and secured creditors)  
 (Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received Date of receipt	Amount claimed	Details of claim admitted Amount admitted	Nature of claim	Amount covered by security interests	Amount covered by guarantee	Whether reduced part?	Amount of any claims of creditors that may be set off	Amount of any claims not admitted	Amount of claim under verification	Remarks, if any
0	Total			0	0		0	0		0	0	0	



A. Pitchai  
 Insolvency Professional  
 In the name of Orient Fossan Foods LLP  
 IBSI Registration No. - IBSI/PA-001/19/P-02527/2021-2022/14040  
 IBSI Registered Address: Door No.891-F, Plot No.420/1  
 15th Street, Rahmath Nagar, Behind Child Jesus Church,  
 Tarametla, Tirupathi - 527011  
 IBSI Registered Email ID: pitchai195@gmail.com  
 Authorization For Assignment valid up to: June 30, 2025

Process Specific Address: A. Pitchai/Co Ascena  
 Resoulin Private Limited, 1412, 14th Floor, Road Tech Park,  
 Sector 30 A, Vashi, Navi Mumbai - 400703  
 Process Specific Email ID: cifp@insolvencyprofs.com